

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Service Tax Appeal No.70153 of 2021

(Arising out of Order-in-Appeal No.NOI-EXCUS-001-APP907-912-20-21 dated 18/01/2021 passed by Commissioner (Appeals) Central Goods & Services Tax, Noida)

**M/s Computer Sciences Corporation India Pvt. Ltd.,
.....Appellant**

(Galaxy IT Park, A-44/45, Sector-62, Noida)
VERSUS

**Commissioner of Central Excise &
Service Tax, Noida**

....Respondent

(4th Floor, C-56/42, Renu Tower,
Sector-62, Noida-201301)

APPEARANCE:

Shri Atul Gupta, Advocate for the Appellant
Shri Manish Raj, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. P.K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 09 January, 2025
DATE OF DECISION : 09 January, 2025

This appeal is allowed. For order, see order of the date
in Service Tax Appeal No.70152 of 2021.

**(P.K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

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